


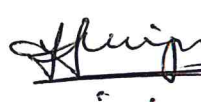

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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	For compliance of objections	433( e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON (Proxy Counsel for Petitioner) 9880073412	Petitioner (Proxy Counsel)	
2.	Hari Prasad. M.S.		
3.	Rajesh Rajan Thakur.		

**ORDER**

Counsel for Petitioner is present. He has reported that, demand notice issued to Corporate Debtor returned unserved with endorsement that "Addressee Left". Counsel requested time to inform the Tribunal about further course of action. List it on 19/12/2017.

  
**Member (T)**

  
**Member (J)**